

(3) Muktaben H. Thakkar up to 15-5-1986

(4) Harjivandas H. Thakkar upto 15-5-1986

(5) Manilal & Thakkar

(6) Lilavati M. Thakkar

(7) Bharti D. Thakkar

(8) Bajni K. N. Sharma

(9) Nilam K. N. Sharma

(10) Ashok K. N. Sharma

(11) Amita K. Khakhar

(12) Arti M. Bhammer

(13) Sandeep M. Bhammer

(14) Bharti M. Gokani

(15) Chhaya B. Khakhar

(16) Kishore Khakhar

(17) Sonali K. Khakhar (16-5-1986 to 31-3-1987)

(iv) Details of Income Tax returns filed by M/s. Western Warehousing Corporation are as under:—

Assessment	Year
1987-88	Loss(—) Rs. 93,389/-
Assessment Year	
1986-87	Income of Rs. 4,53,530/-

**Filing of income tax returns by  
M/s. Prabhadevi Properties and Trading  
Co. Pvt. Ltd. Bombay**

3556. SHRI BHAGATRAM MANHAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that M/s. Prabhadevi Properties and Trading Company Private Limited, Bombay has purchased some properties in Bombay;

(b) if so, what are the details thereof;

(c) whether it is also a fact that the above company has not been filing regular Income-Tax returns for the last three years with the Income-Tax Department, Bombay; and

(d) if so, what action has been taken against the company?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) Yes, Sir.

(b) M/s. Prabhadevi Properties and Trading Company Private Ltd., have purchased the lease-hold rights in a plot of land situated at 400, Veer Savarkar Marg, Mahim, Bombay, measuring 4908 sq. yards together with the right of way over the strip of land measuring 94 sq. yards, from M/s. M. B. Khakhar by an agreement dated 30-1-1980 for a total consideration of Rs. 1,74,218.75.

(c) The afore mentioned company has filed its returns of income upto assessment year 1985-86 only.

(d) Proceedings U/s 148 have been initiated for the assessment year 1986-87.

**Increase in loan to sick industrial units**

3587. SHRI S. S. AHLUWALIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the amount of loan given by Government to the sick industrial units has been increased to a considerable extent during the last three years;

(b) if so, what are the year-wise details of such amounts;

(c) whether Government have made any study so as to know the reasons for such increase; and

(d) what remedial measures Government propose to take in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b) The Reserve Bank of India (RBI) has reported that the outstandings of bank credit in the sick industrial units as the end of the years 1984, 1985 and 1986 amounted to Rs. 3,638.39 crores, Rs. 4,270.93 crores and Rs. 4,874.49 crores respectively^